## GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

## RAJYA SABHA UNSTARRED QUESTION NO. 2711

ANSWERED ON 12.08.2025

#### ENSURING EFFICIENT USE OF KOLKATA PORT'S LAND ASSETS

#### 2711. SHRI SAMIK BHATTACHARYA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the purpose for which 5,000 acres of land owned by Kolkata Port is being utilized, purpose wise;
- (b) the total area under encroachment, number of encroachers identified and actions taken for removal and reclamation;
- (c) whether any survey or audit of Kolkata Port's land assets has been conducted and its findings on land utilization, encroachment and revenue potential;
- (d) total revenue collected from land leasing and monetization in the last five years, and steps to achieve Rs.1,000 crore estate revenue; and
- (e) the measures to prevent encroachment, productively use vacant land and align monetization with port-led development?

#### **ANSWER**

# MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a)&(b) The purpose of land utilization and the details of land encroachment at Kolkata Dock System (KDS) of Syama Prasad Mookerjee Port Authority (SMPA) is attached at Annexure-I.
- (c)&(d) No. Over the last five years, SMPA has generated revenue amounting to Rs.2994.54 Cr. To enhance land monetization and optimize asset utilization, SMPA has implemented several strategic initiatives, i.e, development of warehousing facilities, ship repair services, riverfront development etc.
- (e) SMPA has implemented various measures to prevent encroachment and align land monetization with port-led development, including the construction of boundary walls, deployment of static guards and mobile patrols, and coordination with State authorities for slum rehabilitation, in accordance with the Policy Guidelines for Land Management, 2014, approved by the Cabinet.

### **Annexure-I**

Details of land utilization at Kolkata Dock System (KDS) of Syama Prasad Mookerjee Port Authority:

| Particulars               | In acres |
|---------------------------|----------|
| Custom Bound Area         | 421      |
| Outside Custom Bound Area | 4122     |
| Total land                | 4543     |

Details of land encroachment along with action taken by Kolkata Dock System (KDS) of Syama Prasad Mookerjee Port Authority:

| Sl. | Particulars             | Details   |
|-----|-------------------------|---|
| No. |                         |   |
| 1.  | Area under encroachment | 170.4 Acres   |
| 2.  | Number of encroachers   | 706 nos.  |
| 3.  | Action Taken            | Regular but periodical inspections are carried out for            |
|     |                         | detection of encroachment by Estate Division and Port Security    |
|     |                         | Personnel (PSO). Once encroachment is detected, action for        |
|     |                         | removal of the same is taken with the help of Port Security       |
|     |                         | personnel and at times, with assistance of Local Police with or   |
|     |                         | without seeking intervention of forum of Law. Static PSO          |
|     |                         | Guards are deployed at some plots of land, situated far away from |
|     |                         | Head Quarters and also considered vulnerable from security        |
|     |                         | aspect, to thwart any bid of encroachment. Erection of boundary   |
|     |                         | wall/fencing around the vacant lands has been increasingly        |
|     |                         | undertaken which serves as bulwark against encroachment.          |

\*\*\*\*